

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.338 OF 2018

In the matter of:

V.J. Paul Joseph & Ors

Appellant

Vs

Alexander Correya & Ors

Respondent

Counsel for appellant appeared but did not mark presence.

Mr, Lzafeer Ahmad, Advocate for R7.

Mr. Achyuth Ajith Kumar, Advocate for R1 to R3.

Mr. Vipin Jai, Advocate for R7.

And

COMPANY APPEAL (AT) NO.349 OF 2018

In the matter of:

Kathirkutty Augusthy & Ors

Appellant

Vs

Alexander Correya & Ors

Respondent

Mr Willis Mathew, Mr. Anandh K, Mr. Raunak Verma, Advocates for appellant.

Mr, Lzafeer Ahmad, Advocate for R4.

Mr. Achyuth Ajith Kumar, Advocate for R1 to R3.

Mr. Vipin Jai, Advocate for R4.

ORDER

29.01.2020- Learned counsel for the appellant submits that he is not feeling well, therefore, the case may be adjourned. Respondents have no objection.

Prayer allowed. Let the matter be fixed on **3.2.2020 on top of the list.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam